

## **FUNCTIONS OF RTI CELL**

Under the provisions of the Right to Information Act, 2005 the RTI Cell acts as a nodal agency for RTI matters. The RTI Cell receives and thereafter forwards the RTI application to the concerned Central Public Information Officers/Public Authorities. It also coordinates follow-up action on Appeals/orders received from the Central Information Commission. The RTI Cell is also responsible for submission of quarterly return on RTI applications/Appeals to the CIC. The RTI Applications/Appeals received online on RTI Web Portal are also being forwarded online to the concerned CPIO/Public Authority and Appellate Authority.